

basis. Funds amounting to ₹ 2,032.76 crore have been released to States/UTs since 2014-15 for the implementation of the Mission as a whole and *inter-se* allocation of funds under various components is made by the State Governments depending upon their requirements and capacity.

(b) and (c) States have reported an expenditure of ₹ 2,561.11 crore, including expenditure from unspent balance of erstwhile Swarna Jayanti Shahari Rozgar Yojana (SJSRY).

Houses for the weaker sections

†1143. DR. SATYANARAYAN JATIYA: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) the details of status with regard to construction of houses in urban areas for socially and economically weaker sections, State-wise and the amount being provided as assistance for the same; and

(b) the details of target fixed for construction of houses and the amount to be spent thereon during the next three years?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) and (b) The Ministry of Housing and Urban Affairs (MoHUA) is implementing the Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] since 25.06.2015 for providing assistance to States/Union Territories (UTs) in addressing housing requirement of the people belonging to Economically Weaker Sections (EWS), Lower Income Group (LIG) and Middle Income Group (MIG) categories in urban areas.

The PMAY (U) Guidelines provides for undertaking demand survey by States/UTs for assessing actual demand of housing under the Scheme. The demand validated and reported by States/UTs under the PMAY (U) to this Ministry so far is around 100 lakhs. As on 10.12.2018, total 65,44,086 houses including 63,10,098 houses for beneficiaries of EWS category involving Central assistance of ₹ 1,00,274.92 crore have been approved under the PMAY(U). As the Mission period is upto 31st March, 2022, the Central assistance admissible on the basis of projects approved is to be spent during the Mission period.

State-wise status of physical and financial progress of the PMAY(U) in respect of the beneficiaries belonging to EWS category, as on 10.12.2018, is given in the Statement.

† Original notice of the question was received in Hindi.

Statement

Status of Physical and Financial Progress in respect of the beneficiaries belonging to EWS categories under PMAY(U)

Sl. No.	State/UT	(As on 10th December, 2018)					Completed houses under PMAY(U) and houses of NURM completed during last four years (Nos.)
		Central Assistance Sanctioned (₹ in crore)	Central Assistance Released (₹ in crore)	Houses approved for Construction (Nos.)	Houses grounded for construction under PMAY(U) and incomplete houses of NURM grounded during last four years (Nos.)	Houses grounded for construction under PMAY(U) and houses of NURM completed during last four years (Nos.)	
1	2	3	4	5	6	7	
1.	Andman and Nicobar Islands (UT)	9.14	0.23	609	33	6	
2.	Andhra Pradesh	14,422.58	3,634.86	9,60,220	6,14,409	1,22,298	
3.	Arunachal Pradesh	148.55	87.34	6,280	6,316	424	
4.	Assam	857.95	339.73	57,189	30,339	1,131	
5.	Bihar	3,588.52	940.5	2,30,630	1,01,810	25,770	
6.	Chandigarh (UT)	0.12	0.12	6	4,966	4,966	
7.	Chhattisgarh	3,086.41	791.35	2,07,804	87,011	23,587	
8.	Dadra and Nagar Haveli (UT)	55.03	23.94	3,470	1,857	439	
9.	Daman and Diu (UT)	11.1	4.23	703	482	142	

10. Delhi (UT)	12.19	12.19	560	41,140	24,540
11. Goa	1.12	0.58	71	11	11
12. Gujarat	4,892.29	2,050.11	3,26,127	2,43,411	1,03,001
13. Haryana	3,834.33	385.31	2,44,765	20,213	3,207
14. Himachal Pradesh	146.78	56.76	8,243	4,292	955
15. Jammu and Kashmir	524.16	84.62	34,257	11,906	1,610
16. Jharkhand	2,396.91	972.76	1,62,413	1,05,802	45,613
17. Karnataka	6,292.89	2,322.42	3,99,745	1,85,461	65,233
18. Kerala	1,349.42	889.6	87,277	61,408	17,331
19. Lakshdweep (UT)	-	-	-	-	-
20. Madhya Pradesh	9,080.28	4,245.95	5,96,604	3,91,963	1,45,567
21. Maharashtra	9,426.55	1,127.96	6,93,646	1,35,699	68,063
22. Manipur	434.29	158.34	28,951	11,816	1,130
23. Meghalaya	11.2	4.58	746	1,307	685
24. Mizoram	451.5	79.02	29,594	2,138	914
25. Nagaland	412.19	148	25,755	9,696	2,451
26. Odisha	1,633.53	621.44	1,03,292	65,441	23,435
27. Puducherry (UT)	140.56	55.87	9,366	4,276	927
28. Punjab	678.66	180.09	47,760	24,532	4,401

1	2	3	4	5	6	7
29. Rajasthan		2,427.11	498.14	1,53,647	79,888	39,799
30. Sikkim		7.73	2.86	515	490	185
31. Tamil Nadu		7,926.90	2,548.17	5,23,865	4,03,484	1,12,298
32. Telangana		2,847.56	1,192.75	1,89,349	1,48,896	14,448
33. Tripura		1,231.11	614.95	79,881	63,797	16,275
34. Uttar Pradesh		11,328.10	2,363.93	7,44,101	2,82,929	49,512
35. Uttarakhand		391.65	220.54	20,447	10,557	3,869
36. West Bengal		4,997.78	1,577.57	3,32,210	1,74,997	86,322
TOTAL		95,056.15	28,236.81	63,10,098	33,32,773	10,10,545

Note: Above details are exclusive of data for beneficiaries from LIG and MIG categories under CLSS.